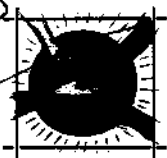


482

~~S.No. 55(R)~~

S.No. 55(R) 501



ANDHRA PRADESH RASHTRA SAMAIKYA SAMITHI PARTY

(Regd. No.)

Premises No. / H.No.

of Brahmanpally Village, Hayathnagar Mandal, R.R.District, Hyderabad.

President
S. SANTOSH KUMAR

Vice-President
G. SRINIVAS

Gen. Secretary
R. HANUMANTHA RAO

Jt. Secretary
S. ANIL KUMAR

Treasurer
N. Krishna Murthy

Chief Advisor
P. ANAND

Executive Members:
P. VINOD KUMAR
C. CHANDRASEKHAR
E. PURUSHOTHAM NAIDU
S. NAGAMANI
S. ARCHANA

Date: _____

Dt: 14.09.2012
Hyderabad

720

To
The Election Commission of India,
Nirvachan Sadan,
Ashoka Road,
New Delhi.

Sir,

Sub:-Submission of Annual Audit Report for the year
2011-12 - Reg.

Ref:- Instructions from the Election commission of India

We are submitting herewith the Annual Audit report for the year 2011-2012 duly Audited by Chartered Accountant (CAG) along with balance sheet and income and expenditure for the financial year of 2011-12. This is for favor of kind information and necessary action.

Yours faithfully,

GENERAL SECRETARY
Andhra Pradesh Rastra
Samaikya Samithi Party

GEN. SECRETARY
ANDHRA PRADESH RASHTRA
SAMAIKYA SAMITHI PARTY
R.No. 110/1
Narasimha Puram, Hayathnagar, R.R. District, Andhra Pradesh

Encl:

Balance sheet along with Auditor report



B. Vijaya Kumar & Co.
Chartered Accountants


483
Ph.: 24048765
Mob.: 9885300284

AUDITORS' REPORT

✓ To
The Members of
Andhra Pradesh Rashtra Samaikya Samithi Party,
Hyderabad – 500035

1. We have audited the attached **Statement of Affairs** of Andhra Pradesh Rashtra Samaikya Samithi Party ("The Party") as at **March 31, 2012** and also the **Income and Expenditure Account** for the period ended on that date annexed thereto. These financial statements are the responsibility of the Party's Management. Our responsibility is to express an opinion on these financial statements based on our audit.
2. We conducted our audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statement presentation. We believe that our audit provides a reasonable basis for our opinion.
3. We further report that:
 - (i) We have obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purposes of our audit.
 - (ii) In our opinion, proper books of account as required by law have been kept by the Party, so far as appears from our examination of those books.
 - (iii) The statement of affairs and the Income and Expenditure account dealt with by this report are in agreement with the books of account of the Party.
 - (v) In our opinion and to the best of our information and according to the explanations given to us, the said accounts give the information required by the applicable law, in the manner so required and give a true and fair view in conformity with the accounting principles generally accepted in India:
 - (a) In the case of the Statement of Affairs, of the state of affairs of the Party as at March 31, 2012; and
 - (b) In the case of the Income and Expenditure Account, of the excess of income over expenditure over income for the period ended on that date.

For B Vijaya Kumar & Co.,
Chartered Accountants


(B Vijaya Kumar)
Partner

Membership No. 19855
Firm Registration No. 9646S
C&AG Empanelment Registration No. HY0476

Date : 8th September 2012
Place : Hyderabad



ANDHRA PRADESH RASHTRA SAMAIKYA SAMITHI PARTY

H.NO. 11-8-118/2 (Old), H.No. 11-8-99/84 (New),
Narasimhapuri Colony, Vijayawada Highway,
Hyderabad - 500035
PAN

AACAA3370L

BALANCE SHEET

As at 31st March 2012

SOURCES OF FUNDS	Schedule No.	Rs	Rs
Capital contribution	1	40,000	
Less : Expenditure incurred upto the date of registration of the party	2	38665	
Balance			1,335
Excess of Income over expenditure			607
Sources of Funds - Total			1,942
APPLICATION OF FUNDS			
Current Assets			
Balance in SB Account with Punjab National Bank, Malakpet Branch, Hyderabad		3087	
Cash on hand		3855	
Current Assets - Total		6942	
Less : Current liabilities			
Audit fee payable		5000	
Net Current Assets			1942
Application of Funds - Total			1942
Notes forming part of accounts	4		

For Andhra Pradesh Rashtra Samaikya Samithi Party

As per our report of even date
For **B Vijaya Kumar & Co.,**
Chartered Accountants

S. Santosh Kumar

R. Hanumantha Rao

(S) Santosh Kumar (R Hanumantha Rao)
President General Secretary

B. Vijaya Kumar
(B Vijaya Kumar)

Partner

Membership No. 19855

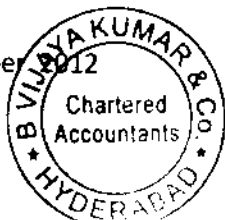
(Firm Registration No. 9646S)

CAG Empanement Registration No. **HY0476**

PRESIDENT
ANDHRA PRADESH RASHTRA
SAMAIKYA SAMITHI PARTY
H.NO. 11-8-99/84 (New)
NARASIMHAPURI COLONY
VIJAYAWADA HIGHWAY
HYDERABAD - 500035

Date 8th September 2012

Place Hyderabad



RECEIVED
ANDHRA PRADESH RASHTRA
SAMAIKYA SAMITHI PARTY
HYDERABAD

ANDHRA PRADESH RASHTRA SAMAIKYA SAMITHI PARTY

H.NO. 11-8-118/2 (Old), H.No. 11-8-99/84 (New),
Narasimhapuri Colony, Vijayawada Highway,
Hyderabad - 500035
PAN

INCOME AND EXPENDITURE ACCOUNT

For the period from 27th December 2011 to 31st March 2012

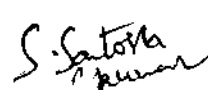

	Schedule	Rs
INCOME		
Interest on SB account		87
Voluntary contributions received from members	3	6000
Income - Total		6087
EXPENDITURE		
PAN application charges		150
Meeting Expenses		330
Audit fee		5000
Expenditure - Total		5480
Excess of Income over Expenditure carried to Balance Sheet		607
Notes forming part of accounts	4	

**For Andhra Pradesh Rashtra Samaikya
Samithi Party**

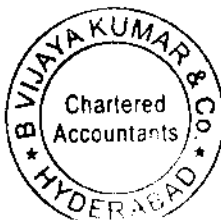
As per our report of even date
For **B Vijaya Kumar & Co.,**
Chartered Accountants


(B Vijaya Kumar)
Partner

Membership No. 19855
(Firm Registration No. 9646S)
CAG Empanement Registration No. HY0476

 
(S Santosh Kumar) (R Hanumantha Rao)
President General Secretary

Date 8th September 2012
Place Hyderabad



ANDHRA PRADESH RASHTRA SAMAIKYA SAMITHI PARTY

H.No. 11-8-118/2 (Old), H.No. 11-8-99/84 (New),

Narasimhapuri Colony, Vijayawada Highway,

Hyderabad - 500035

PAN AACAA3370L

Financial year 2011-12

Schedules forming part of Accounts

1 Capital Contribution

	Rs	Rs
Capital contributed by Sri S Padmaiah, Founder of the party from the date of formation of the party, i.e., 6th April 2011 to the date of registration of the party, i.e., 27th December 2011.		40,000
PAN of the contributor	BACPS3676R	
Total		40,000

2 Expenditure out of capital contribution

Application fee for registration with Election Commission	10025	
Travelling, Lodging & Boarding Expenses for representation before the Election Commission in Delhi	16700	
Advocate fee	5000	
Meeting Expenses	6940	
Total		38665

3 Voluntary contributions received from members

Sri R Hanumantha Rao, Secretary	2000
Sri G Srinivas, Vice President	2000
Sri P Anand, Chief Adviser	2000
Total	6000

4 Period covered

The party is registered as a political party with the Election Commission of India, as a political party with effect from 27th December 2011. The accounts for the first year of operations are therefore prepared from that date. The expenses incurred till the date of registration are met out of capital contributions.

Signatures to Schedules 1 to 4

As per our report of even date
For **B Vijaya Kumar & Co.,**
Chartered Accountants

B. Vijaya Kumar
(B Vijaya Kumar)

Partner

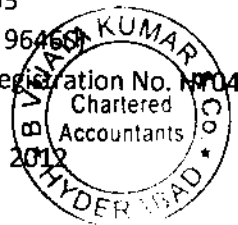
Membership No. 19855

(Firm Registration No. 96460)

CAG Empanement Registration No. N/0476

Date 8th September 2012

Place Hyderabad



For Andhra Pradesh Rashtra Samaikya Samithi Party

S. Santosh Kumar
(S) Santosh Kumar

President

R. Hanumantha Rao
(R Hanumantha Rao)
General Secretary

